National Company Law Tribunal

Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Satish Kumar Singh v/s Omkaleshwar Gloniser - Put. Ltd.

SECTION OF THE COMPANIES ACT:

SI. NO.

Designation

Representation

1.

ANIL KUMAR PCS Respondent Amilio.

2.

CA No.61/2017 in CP No.75/ND/2016 and CP No.54/ND/2016

The case is taken up on mentioning on the consciousness of counsel for both the parties.

The matter is re-posted on 20th September, 2017.

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Juniciai)

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Typed by: Kavya Prakash